

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 111
(IB)-2301(ND)2019**

Under Section: 9 of IBC.

In the matter of:

M/s Logicon Engineers Pvt. Ltd.**Applicant**

Vs.

M/s Gold Plus Glass Industry Ltd**Respondent**

Order delivered on 11.10.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Ms. S. Rama, Adv.
Ms. Soumya Dubey, Adv.
For the Respondent :

ORDER

Learned counsel for the applicant undertakes to file service affidavit within one week. List on 23.10.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh